

5083 Be: Motion BHADRA 7, 1961 (SAKA) Papers Laid on the 5084
for Adjournment Table

जी यहाँ ऐसी बात में मैं भी सदन का त्वाक
करता हूँ।

Mr. Speaker: Will the hon. Member kindly keep out of the House today?

(Shri P N Singh then left the House)

Shri S M. Banerjee (Kanpur)
rose—(Interruptions)

Mr. Speaker: Shri Banerjee will keep out of the House for the day

(Shri S M Banerjee then left the House)

Shri Jagdish Awasthi (Bilhaur)
rose—

Mr. Speaker: Shri Awasthi will keep out of the House for the day

जी जावीस अवस्थी श्रीमन्, मैं भी सदन में बहिर्गमन कर रहा हूँ।

(Shri Jagdish Awasthi then left the House)

जी सरजू पांडे (रमदा) आन ए व्हाएट आफ आर्डर मर। श्रीमन्, मुझे एक मिनट का समय दिया जाये। मैं अवस्था का प्रश्न उठाना चाहता हूँ।

Mr Speaker: Order, order I will ask him also to keep out of the House for the day I will be rigorously enforcing my order Hon Members ought not to interfere with my order like this (Interruptions)

जी सरजू पांडे मुझे एक मिनट के लिये सुन तो नीजिये। मूनने के बाद पाप अवस्था नीजिये।

Raja Mahendra Pratap (Mathura)
I had promised my friends that I would walk out and so I am walking out. This question is between the Prime Minister and me because Allahabad and Braj had suffered

(Raja Mahendra Pratap then left the House).

जी सरजू पांडे श्रीमन्, यह अवस्था का प्रश्न है। मुझे उसको पेश करने की इच्छा तो नीजिये।

अवस्था नहीं बदल में जानता हूँ।

There is no point of order... (Interruptions) I have told him I have heard him sufficiently. There is no point of order. In the first instance, they say thus. They take exception to it saying they want to raise a point of order. It is only a method of getting an opportunity to say what they want to say and to make the House hear what they want to say. It is open to me in such cases to say that there is no point of order. There is no meaning in the point of order. Papers to be laid on the Table

12.08 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF DAMODAR VALLEY CORPORATION

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): I beg to lay on the Table, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948, a copy of the Annual Report of the Damodar Valley Corporation for the year 1957-58 along with the Audited Accounts [Placed in Library. See No LT-1574/59]

ANNUAL REPORT OF NATIONAL CO-OPERATIVE AND WAREHOUSING BOARD

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): I beg to lay on the Table, under sub-section (3) of Section 15 and sub-section (4) of Section 417 of the Agricultural Produce (Development and Warehousing) Corporations Act, 1956, a copy of Annual Report of the National Co-operative Development and Warehousing Board for the year 1957-58 along with the Audited Accounts for the years 1956-57 and 1957-58. [Placed in Library. See No LT-1575/58]